in respect of such schools which do not submit full data on stipulated time. However, to cut down delays, the procedure i_s being further streamlined by checking of records by District Officers through personal discussion.

(c) The Managements of the Schools are already empowered to appoint teachers, upto a period of 3 months, on ad-hoc-basis.

Promotional avenues for the principals of Government aided schools in Delhi

1434. SHRI SANTOSH KUMAR SAHU: Will the PRIME MINISTER be pleased to state:

- (a) whether it is a lact that there are n₀ promotional avenues for the Principals of Government aided Senior Secondary Delhi Schools in whereas their counterparts in Govern" get ment Schools may promotions upto the Joint Director's level and that this discrimination and the stag nation in one post are causing great resentment and disappointment among the affected Principals; and
- (b) if so, whether Government propose to create a separate administrative unit upto the stage of Joint Directo-r for the Government aided schools and also make provision for their transfer and promotion to other education set-ups like the National Council of Education Research Training?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHIMANBHAI MEHTA); (a) The aide schools under Delhi Administration are being ru_n by different Managements of so-- cieties and Trusts and tbsy are purely private bodies. Further, in Government aided schools, the Principal is the highest functionary.

(b) No, Sir.

मध्य प्रदेश में जलाशयों में पानी के भंडारण पर प्रतिबंध

1435. श्री शिवप्रताद चनपुरिया: क्या पर्यावरण श्रीर वन मंत्री यह बताने की की कृपा करेंगे कि:

- (क) मध्य प्रदेश में बड़े, मध्यम ग्रीर लघु स्तर के उन जलाशयों के नाम क्या हैं जिनमें वन संरक्षण ग्रिधिनियम, 1980 के उपबंधों के अनुसार पानी के भंडारण पर प्रतिबंध लगा दिया गया है; ग्रीर
- (ख) इन जलाशयों से सिचाई सुवि-धाय्रों के उपलब्ध न होने के कारण कितना कृषि भूमि क्षेत्र प्रभावित हुग्रा है

पर्यावरण औं व्या मंत्रा य में जिय मंत्री (श्रोनित मेनका गांधी) : (क) श्रीर (ख) राज्य सरकार से सूचना एकत्र की जा रही है और सदन के पटल पर रख दी जायेगी।

Construction of Pulichintala Project

- 1436. DR. YELAMANCHILI SIVAJI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:
- (a) whether any proposal of the Andhra Pradesh Government is pending clearance from Government for construction of "Pulichintala Project"; and
- (b) if so, what is the present stage of consideration thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI MANEKA GANDHI): (a) and (b) No proposal has been received from Andhra Pradesh Government under Forest (Conservation) Act, 1980 for construction of "Pulichintala Project". However, a proposal was received in thi; regard for Environmental clearance and this was rejected for non-furnish. ing of information on 29-6-90,